

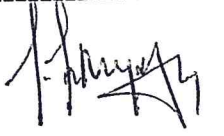
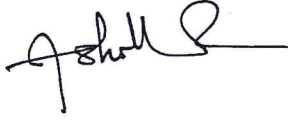
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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/46/2016  
NAME OF THE PETITIONER(S) : P.Mohanraj and another  
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL)                  | DESIGNATION                             | SIGNATURE   |
|-------|------------------------------------|---|---|
|       |                                    | REPRESENTATION BY WHOM                  |   |
|       | S. Sathyaganesht                   | Counsel for Petitioners<br>(9840738829) |    |
| 2.    | R. VIDHYAKHANKAR<br>R. ASHOK KUMAR | Counsel for Respondents 2-3 & 5         |  |

**ORDER**

Counsel representing both the parties are present and stated that the Valuers appointed on behalf of the parties are yet to file a joint report. Both the counsel are directed to file the status on the next date of hearing. Time extended at request.  
Put up on 02.11.2017 at 10.30 A.M.

-sd-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc